

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.130
CP/37(AHM)2022

Proceedings under Section 241-242 of Co. Act, 2013 r.w Rule 11 of NCLT Rules, 2016

IN THE MATTER OF:

Sanatan B Kadakia
(Ex-member and Legal Heir)

.....Applicant

V/s

.....Respondent

Elite Engineering Company Pvt Ltd & Ors

Order delivered on: 16/05/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Noopur K Dalal, Adv.
For the Respondent : Mr. Lalit M Patel, Adv.

ORDER

This matter is connected with appeal no 39 of 2022.

At the request of Ld. Counsel for the parties matter stand adjourned with it.

Re-list this matter on 18.07.2024

-sd-

**SAMEER KAKAR
MEMBER (TECHNICAL)**

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**SHAMMI KHAN
MEMBER (JUDICIAL)**